

Information note to the Press (Press Release No. 25 / 2020)

For Immediate Release

Telecom Regulatory Authority of India

TRAI releases recommendations on 'Network Testing Before Commercial Launch of Services for Wireline Access Services'.

New Delhi, 22.04.2020 – The Telecom Regulatory Authority of India (TRAI) has today released its recommendations on 'Network Testing Before Commercial Launch of Services for Wireline Access Services'.

In this regard, a reference was received from the Department of Telecommunications (DoT) vide its letter dated 16th July 2019 wherein it was communicated that the Government has accepted TRAI's recommendations on 'Network Testing Before Launch of Commercial Services' dated 04th December 2017, and has further requested to provide similar recommendations on Network Testing before commercial launch of Wireline Access Services as per clause 11(1)(a) of TRAI Act, 1997 as amended by TRAI Amendment Act, 2000.

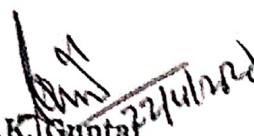
2. In accordance with the reference received from DoT regarding Wireline Access Services, a consultation process was initiated to frame recommendations to decide the norms of network testing before commercial launch of Wireline Access Service. However, as most of the issues raised and examined during the consultation process for framing the recommendations on 'Network Testing Before Launch of Commercial Services' dated 04th December 2017, were equally applicable for Wireline Access Services, the Authority issued detailed draft recommendations on 'Network Testing Before Commercial Launch of Services for Wireline Access Services' on 31st December 2019 to seek inputs from stakeholders on relevant issues.

3. Based on the comments/inputs received from the stakeholders and on its own analysis, TRAI has finalized its Recommendations on 'Network Testing



Before Commercial Launch of Services for Wireline Access Services'. Some of the salient features of the recommendations are as follows:

- (a) TSP should be allowed to enrol test users in the testing phase to carry out the network testing before commercial launch of its services.
 - (b) There should be no restriction on the time limit, if the network testing is conducted using wireline telephone test connections given to employees and business partners for test purpose only.
 - (c) The number of test users that can be enrolled by a TSP in an LSA should be limited to 5% of its installed network capacity for that LSA.
 - (d) There should be a limit of 90 days on the test phase involving test users. Further, the total time period for network testing provided to the TSP shall not exceed 180 days.
 - (e) All licensing provisions related to the security and privacy must be complied by the licensee.
 - (f) TSP should transparently give the information to the test users that there won't be any charge (fixed charge or usage-based charge) during the test phase, CPE (Customer Premises Equipment) is provided free of charge, and the likely date of commercial launch.
4. The recommendations have been placed on TRAI's website www.trai.gov.in. For any clarification/information, Shri U.K. Srivastava, Pr. Advisor (NSL) may be contacted by Tel/Fax No. +91-11-23233291


(S.K. Gupta)
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